Annexure-8

Name of the corporate debtor **ps Industries Limited**
Date of commencement of CIRP: **024 (Copy of the order received on 16.09.2024)**
List of creditors as on **30.09.2024**

List of operational creditors (Other than Workmen and Employees and Government Dues)

S No.	Name of Creditor	Identification No.	Details of claim		Details of claim						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in COC					
1	NATIONAL STOCK EXCHANGE OF INDIA LIMITED	U67120MH1992PLC069769	30-Sep-24	368,008	368,008				No	Nil			-	-	Nil
2	BSE Limited	L67120MH2005PLC155188	20-Sep-24	336,300	336,300				No	Nil					
3	Rajiv Khosla & Associates	AJTPK3519N	25-Sep-24	50,445	50,445				No	Nil					
				754,753	**754,753**									**-**	